

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2207
ANSWERED ON:14.08.2006
MEDICINAL AND AROMATIC PLANTS
Rawat Shri Kamla Prasad

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Union Government has formulated any policy to encourage the farmers to cultivate medicinal and aromatic plants;
- (b) if so, the details thereof and the assistance provided for the purpose during the last three year, State-wise; and
- (c) the number of farmers benefited therefrom during the said period, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTILAL BHURIA)

(a): The Government has setup National Medicinal Plants Board (NMPB) in the Ministry of Health & Family Welfare to look after policy formulation, coordination with Ministry's/Department's, ensuring sustained availability of medicinal plants and coordinate all matters relating to their development and sustainable use. The Board is implementing Contractual Farming Scheme under which financial assistance is provided to farmers / growers for cultivation of identified medicinal plants.

The Department of Agriculture & Cooperation is also implementing two Centrally Sponsored Scheme (CSS) on Technology Mission for Integrated Development of Horticulture in North - Eastern States (TMNE), Sikkim, Jammu & Kashmir, Himachal Pradesh and Uttaranchal w.e.f. 2001-02 and National Horticulture Mission (NHM) w.e.f. 2005-06 for holistic development of Horticulture including aromatic and medicinal plants. Medicinal plants was however included for development under NHM since 2006-07.

(b) & (c): State-wise details of projects sanctioned and financial assistance provided by NMPB during last three years and during 2006-07 is given at Annexure - I.

State-wise details of area covered and financial assistance provided during the last three years and programme approved for 2006-07 under TMNE is given at Annexure - II.

State-wise details of area covered and financial assistance provided during 2005-06 and programme approved for 2006-07 under NHM is given at Annexure - III.

Annexure - I

Statement showing State-wise details of projects sanctioned and financial assistance provided by National Medicinal Plants Board (NMPB) during last three years (2003-04 to 2005-06) and during 2006-07

Sl. No. Name of a/UT 2003-04 2004-05 2005-06 2006-07

Sl. No.	Name of a/UT	2003-04		2004-05		2005-06		2006-07	
		No. of Proj-ects	Amount (Rs.in lakhs)	No. of Proj-ects	Amount (Rs.in lakhs)	No. of Proj-ects	Amount (Rs.in lakhs)	No. of Proj-ects	Amount (Rs.in lakhs)
1.	Andaman & Nicobar Island	0	0	0	0	0	0	0	0
2.	Andhra Pradesh	42	28.24	41	27.93	87	32.70	40	20.82
3.	Arunachal Pradesh	9	18.29	11	50.49	10	18.61	0	0
4.	Assam	0	0	0	2	0.91	0	0	0
5.	Bihar	0	0	0	0	0	0	0	0
6.	Chandigarh	1	1.35	0	0	0	0	0	0
7.	Chhattisgarh	48	196.15	20	7.05	21	45.61	1	0.75

1.	Andaman & Nicobar Island	0	0	0	0	0	0	0	0
2.	Andhra Pradesh	42	28.24	41	27.93	87	32.70	40	20.82
3.	Arunachal Pradesh	9	18.29	11	50.49	10	18.61	0	0
4.	Assam	0	0	0	2	0.91	0	0	0
5.	Bihar	0	0	0	0	0	0	0	0
6.	Chandigarh	1	1.35	0	0	0	0	0	0
7.	Chhattisgarh	48	196.15	20	7.05	21	45.61	1	0.75

8.	Delhi	0	0	1	1	0	0	2	3.41
9.	Goa	0	0	0	0	0	0	0	0
10.	Gujarat	8	7.43	0	0	10	11.82	0	0
11.	Haryana	43	47.66	57	96.4	90	172.15	2	3
12.	Himachal Pradesh	3	3.3	4	6.41	59	116.80	0	0
13.	Jammu & Kashmir	7	14.67	2	5.55	32	30.65	13	10.12
14.	Jharkhand	0	0	0	0	2	2.01	0	0
15.	Lakshdweep	0	0	0	0	0	0	0	0
16.	Karnataka	53	35.66	321	163.6	14	9.49	40	18.52
17.	Kerala	5	2.12	28	15.31	13	6.61	5	3.69
18.	Madhya Pradesh	261	331.15	257	299.61	194	177.88	137	161.93
19.	Maharashtra	40	46.7	80	41.27	85	113.44	17	19.19
20.	Manipur	12	18.31	96	233.35	56	139.94	0	0
21.	Meghalaya	0	0	0	0	0	0	0	0
22.	Mizoram	0	0	0	0	0	0	0	0
23.	Nagaland	1	4.1	10	11.22	14	13.81	6	12.7
24.	Orissa	47	51.89	26	26.68	47	50.33	19	11.31
25.	Pondicherry	0	0	0	0	0	0	0	0
26.	Punjab	0	0	20	80.33	51	153.45	0	0
27.	Rajasthan	51	68.76	173	584	375	403.97	250	252.71
28.	Sikkim	2	1	19	20.75	11	14.74	5	6.34
29.	Tamil Nadu	9	10.26	18	14.34	28	46.96	2	2.68
30.	Tripura	0	0	1	4.22	0	0	0	0
31.	Uttar Pradesh	15	27.77	5	6.75	7	8.30	41	25.64
32.	Uttaranchal	30	18.56	61	60.37	25	31.68	08	4.93
33.	West Bengal	1	0.6	16	22.2	0	0	0	0
	Total	688	836.32	1267	1808.44	1233	1601.86	588	557.74

Annexure - II

ANNEXURE-II

Statement showing State wise details of area coverage and funds provided for cultivation of Aromatic & Medicinal plants during last three years and programme approved during 2006-07 under Technology Mission for Integrated Development of Horticulture in North - Eastern States (TMNE)

State	Area covered and funds provided during the period 2003-04 to 2005-06 (ha)		Area proposed and funds approved during 2006-07 (ha)	
	Physical	Financial	Physical	Financial

A. NE States

Arunachal Pradesh	2699	103.05	570	40.1
Assam	131	11.99	86	4.3
Manipur	11	1.19	-	-
Meghalaya	179	16.71	-	-
Mizoram	300	27.00	200	10.00
Nagaland	898	72.93	18.00	
Sikkim	43	12.25	-	-
Tripura	-	-	-	-

B. Other Him. states

Jammu & Kashmir	33	1.65	70	3.5
Himachal Pradesh	233	21.70	50	2.5
Uttaranchal	50	5.70	25	1.25
Total	4577	74.17	001	79.65